Annexure-7 Name of the corporate debtor: GIT TEXTILES MANUFACTURING LIMITED. Date of commencement of CIRP: 22-06-2022; List of creditors as on: 28-03-2023

List of operational creditors (Government dues)

(Amount in₹)

| SI | | Details of Claimant D | | Details of claim received | | | | | | Amount of | mutual | | Amount of | |
|----|-----|---------------------------|-------------------|---------------------------|-----------------|--------|-----------------|------------------------------|------|-----------|--------|----------------------------------|-----------------------|---|
| N | No. | Department | (÷overnment | Date of receipt | A mount claimed | | Nature of claim | Whether related party? | % of | dues, th | | claim under t Verification | claim not admitted | Remarks, if any |
| | 1 | PFO | Central | 20-09-2022 | 488.00 | 488.00 | Unsecured | - | - | - | - | - | - | |
| | / / | Asst Comm Of State Tax | State | 28-03-2023 | 24,63,938 | 0 | Unsecured | - | - | - | - | - | 24,63,938 | The Claim was belated as the application for Resolution Plan approval was under consideration before the Adjudicating Authority |
| | | | Total 24,64,426.0 | | | 488.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 24,63,938.00 | |